any report on India's Defence Problems. It has, however, published a paper entitled "The Defence of India's Northern Borders" written by a retired Indian Army Officer.

(b) The paper has come to the notice of the Government of India and is available for sale to the general public.

BAN ON INDIAN RESEARCH STUDENT'S ENTRY INTO RHODESIA

*18. SHRI S. K. VAISHAMPAYEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that an Indian Research student was not allowed to enter Rhodesia and an expulsion order was served on him by the Ian Smith's Regime; and
- (b) if so, the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) Since the Government of India has withdrawn its diplomatic mission from Southern Rhodesia, in protest against the racist policies of the minority regime in Rhodesia and does not recognize the present illegal set-up in Rhodesia, the question of our taking any steps in the matter did not arise.

PAKISTAN'S DENIAL ON ENVOY FROM RUSSIA

- *19. SHRI U. S. DUGAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of Pakistan have denied having received any envoy from Russia in connection with the implementation of the Tashkent Agreement; and
- (b) if so, what is the actual position in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) Yes, reports to this effect attributed to official sources have appeared in the Pakistani Press.

(b) In the course of the talks between Chairman Kosygin and the Prime Minister

on her recent stop-over at Moscow, reference was made to the recent speeches and attitudes on the Pakistani side which are not in keeping with the spirit of the Tashkent Declaration. The Government of India have been bringing these violations of the Tashkent spirit to the notice of the Soviet Government from time to time and the latter have told us that they have been taking up these matters with the Pakistani side. During Prime Minister's talks in Moscow she got the impression that the Soviet Government would be sending someone to Pakistan to take up these matters, although it was not made quite clear who it would be; whether it would be a special emissary or whether the Soviet Ambassador in Pakistan, who was in Mescow at the time of the talks, would be asked to take up the matter with the Pakistan authorities.

We have no official intimation from the Soviet Government as to what they actually did in the matter.

*20. [Transferred to the 13th May, 1966]

SAINIK SCHOOLS

- 1. SHRI JAGAT NARAIN: Will the Minister of DEFENCE be pleased to state:
- (a) whether there is any proposal to open new Sainik Schools during 1966-67; and
- (b) if so, where and when they will be opened?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS):
(a) and (b) Yes Sir, the Government of Madras have sponsored a proposal to establish a Sainik School at Kodaikanal from the session commencing in 1967.

COLLECTIVE FARMING SCHEME FOR REFUGEES FROM TIBLE

- 2. SHRI JAGAT NARAIN. Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have started a collective farming scheme for the rehabilitation of refugees from Tibet; and
- (b) if so, the salient features of the scheme?